

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2680  
ANSWERED ON:28.08.2012  
CYCLONE RELIEF TO TAMIL NADU  
Baal Thiru Thalikkottai Rajuthevar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the quantum of assistance provided to the States including Tamil Nadu affected by Cyclone Thane; and
- (b) the status of relief and rehabilitation work along with the funds utilised thereon, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): In the aftermath of cyclone 'Thane' the Government of India released an amount of Rs. 523.977 crore, from National Disaster Response Fund (NDRF) to the State Government for undertaking relief measures in the affected areas of the State. Further, the entire Central share of State Disaster Response Fund (SDRF) amounting to Rs. 231.15 crore has also been released to the State Government.

Financial assistance has also been extended to the Union Territory of Puducherry, by releasing an amount of Rs. 125/- crore for undertaking relief measures in the cyclone 'Thane' affected areas of the UT.

As per the scheme of SDRF/ NDRF, the State Government is responsible to ensure that money drawn from the SDRF/ NDRF account is actually utilized for the purposes for which the same has been set up and only on item of expenditure and as per norms approved by the GOI. The State Accountant General is required to monitor the expenditure and Comptroller & Auditor General of India causes audit of SDRF/ NDRF every year in terms of the scheme of the SDRF/ NDRF.